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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 11th April, 2012.

NO.HC.XV.37/2012/ **165** /RV. Pending initiation of disciplinary proceeding, Shri Kuldip Boro, Judicial Magistrate, 1st Class, Dibrugarh, (the then Munsiff-cum-Judicial Magistrate, 1st Class, Bijni), is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Dibrugarh.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)

Memo No. HC.XV.37/2012/ **166 - 176** /RV., Date: 11.04.2012.

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